

**Communal riots**

625. SHRI KRISHAN DATT  
SULTANPURI:

SHRI BHOGENDRA JHA:

SHRI M. V. CHANDRA  
SHEKHARA MURTHY:

SHRI MOHAMMED ASRAR  
AHMAD:

SHRI RAM SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States where communal riots took place and curfew was imposed during the last one year;

(b) the State-wise details of loss of life and property in these riots; and

(c) the steps taken to check the riots?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). A statement giving State-wise details of communal incidents and the persons killed in these incidents during the period 1-10-1981 to 31-7-1982 is enclosed. Similar information for the remaining two months i. e. August and September 1982 is not available and will be laid on the Table of the House along with the information about imposition of curfew and loss of property.

(c) Comprehensive guidelines regarding strengthening of the intelligence set-up, administrative action for control of communal disturbances and maintenance of communal harmony have been issued to the State Governments and reiterated from time to time. Central Government also makes available assistance of Central Police forces as and when required by the State Governments.

**Statement**

Name of State/Union Territory	No. of communal incidents from 1-10-1981 to 31-7-1982	No. of Persons killed
Andhra Pradesh	24	7
Assam	15	6
Bihar	53	37
Delhi	4	2
Gujarat	50	17
Haryana	1	..
Jammu & Kashmir	2	..
Karnataka	32	6
Kerala	9	1
Madhya Pradesh	22	6
Maharashtra	45	2
Orissa	3	..
Rajasthan	18	..
Tamil-Nad	15	11
Uttar Pradesh	28	17
West Bengal	25	6

Note: Information in respect of the remaining States and Union Territory Administrations is nil.